				,	nere for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	13333599512	5	6407424688	55.35	0	19846618	6906328206	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	223691919	1	223691919	1.93	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	7	977573	7	920590	0.01	0	56983	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	8675378	1	7996728	0.07	0	678650	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	15566423222	12	2657116188	22.95	12809270162	100036872	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	2278900000	1	2278900000	19.69	0	0	0	Annexure 9
	Total	29	31412267604	27	11576050113	100.00	12809270162	120619123	6906328206	